

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) No.182 of 2019

In the matter of :

Thangam Metal Cans Pvt Ltd & Anr

Appellant

Vs

R. Srinivasan & Ors.

Respondent

Mr. Rana Mukherjee, Sr. Ms Kanika Sharma, Mr Shantanu Singh, Mr. C. Pradeep Kumar Advocates for appellant.

With

COMPANY APPEAL (AT) No.220 of 2019

In the matter of :

Balaji Inimai

Appellant

Vs

R. Srinivasan & Ors.

Respondent

ORDER

05.03.2020- Learned counsel for the appellant in Company Appeal (AT) No.182/2019 has concluded his arguments. Due to paucity of time the case is adjourned for arguments of appellant in Company Appeal(AT) No.220/2019 and Respondents. List the matter on **27th March, 2020 on top of the list.**

**(Justice Jarat Kumar Jain)
Member (Judicial)**

**(Mr. Balvinder Singh)
Member (Technical)**

**(Dr. Ashok Kumar Mishra)
Member (Techncial)**

Bm/kam